

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO OF

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

O.A. No. 39/2006

Date of order: 15.05.2006

Mr. K.S. Yadav, counsel for the applicant.

Learned counsel for the applicant submits that he has been instructed by the applicant to withdraw this O.A. with permission to file fresh for the reason that certain major amendments are otherwise required to be made in the O.A.

Keeping in view of the facts and circumstances of this case, the O.A. is dismissed as having been withdrawn with liberty to file fresh in the same matter.


(J K Kaushik)
Judicial Member

Copy of order sent to
Respondents & to all other
with reference to its answer
by No 1 to 18
Ref 155
35/05/06
15/05/06